

20. Mr. Y. V. Tohugunov, President, V/O "Technoexport".
21. Mr. K.V. Ananichev, Head, "GLAVSAGRANENERGO".
22. Mr. N.N. Sakherov, Head, V/O "Zarubezhgol".
23. Mr. A.N. Usov, Head of Sub-department of the State Planning Committee of the USSR.
24. Mr. V.N. Koptevsky, by Head of the Department, State Committee of the USSR for Foreign Economic Relations.
25. Mr. Y. A. Kezenensky, Vice President, V/O "Tiazhpromexport".
26. Mr. N.I. Skibinsky, Vice-President V/O "Technopromexport".

#### Companies Selling Products Carrying Bogus I.S.I. marked Specifications

4381. SHRI K. LAKKAPPA:  
SHRI H. N. NANJE GOWDA:  
SHRI D. M. PUTTE GOWDA:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a number of companies are selling their products carrying bogus (ISI) marked specifications;

(b) if so, the details of such companies which have come to the notice of the Government; and

(c) action taken in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF CIVIL SUPPLIES (SHRI BRAJA MOHAN MOHANTY):

(a) The I.S.I. grants licences to manufacturers to use the standard mark on the products manufactured to relevant Indian Standard Specifications under its certifications marks scheme operated under the provisions of the Indian Standards Institution (Certification Marks) Act, 1952 and Rules and Regulations framed thereunder. There have been instances where I.S.I. mark was misused by a few manufacturers not authorised to use I.S.I. marks.

(b) and (c). A number of manufacturers like M/s. Kisan Pesticides, Baroda; Patwarjee, New Dehl; Jyoti Pesticides, Saharanpur, Hindustan Pulverising Mills, Delhi; Chordia Enterprises, Madars; and Singhal Tea Co., Siliguri

were prosecuted and convicted. Prosecution proceedings are continuing against M/s. Jhawar Pesticides, Hoshangabad; Zamindar Chemicals, Rajpura; and United Agencies, Gwalior.

#### Joint Venture with French Companies in Third Countries

4382. SHRI JAGDISH TYTLER: Will the Minister of COMMERCE be pleased to state:

(a) whether Government are aware of the keen interest evinced by French Companies tie-ups with Indian Companies for undertaking projects in third countries; and

(b) if so, the reactions of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): (a) Yes, Sir.

(b) The Government of India encourages such tie-ups to the extent that they make Indian companies competitive internationally and gain acceptance in new markets. The Government also extends all reasonable facilities to promote such tie-ups within its overall policy parameters.

#### Setting up of Public Sectors Industries in U. P.

4384. SHRI ZAINUL BASHER: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that Uttar Pradesh has received only 4 per cent